

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23-02-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/426/IB/2020
IN
PETITION NUMBER : CP/550/IB/2018
NAME OF THE PETITIONER : C. Ramasubramaniam (Liquidator)
M/s Surana Corporation Ltd
NAME OF THE RESPONDENTS : Vinod Kumar Jain & 2 others
UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr. Vipin Warriar for the Applicant is present. There is no representation for the Respondent is present.

Since IA/1148/IB/2020 is pending on the file of this Adjudicating Authority, these applications shall also be listed on **23.03.2021** along with other connected applications for hearing.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**

vs